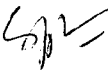



O.A.. No. 172/07

4.10.2010

List revised. Nobody is responding for the applicant. Sri B.B. Tripathi holding brief of Sri N.K. Agarwal, counsel for respondents is present.

The O.A. is dismissed in default for non-prosecution.


(S.P. Singh)
Member-A


(Justice Alok K Singh)
Member-J

Girish/-

OR
Copy furnished
Alok K Singh
B.B. Tripathi
04-10-2010